Annexure 7

Name of Corporate Debtor:	**M/s. Krrish Realtech Private Limited**
Date of Commencement of CIRP:	**10-Aug-26**
List of Creditors as on:	**30-Oct-26**

List of Operational Creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Income Tax Officer, TDS Ward 75(2), Delhi	Government of India	20/08/2026	30,315,196.50	7,136,305	Pending demands	No	NA	-	-	23,178,891.50	-	The claims is under verification for want of documents / information from the claimant.
2	DCIT, Central Circle-27, Delhi	Government of India	21/08/2026	3,671,837,133	-	Outstanding demand	No	NA	-	-	3,671,837,133.00	-	Appeal is filed for various Assessment years. Form 35 is submitted by CD, further appeal documents are sought from the CD.
									-	-	-	-	
Total				**3,702,152,329.50**	**7,136,305**			**-**	**-**	**-**	**3,695,016,024.50**	**-**	**-**